File No.:Admn-23/1/2022-JS(Admn)-CIC

Dated: 21st August, 2025

Minutes of the meeting held on 18th August, 2025 at 1600 hrs.

Present

Shri Heeralal Samariya, Chief Information Commissioner Ms. Rashmi Chowdhary, Secretary to the Commission assisted by; (i) Shri Rahul Rastogi, JS (Admn.), (ii) Shri Brajesh Kumar Pandey, JS (P&B), (iii) Smt. Prerna Joshi, Director (Law), (iv) Shri Rajan Sharma, Director (MR), (v) Brig. Vipin Chakrawarti (Retd.), Consultant (Registrar).

A meeting of the Commission was held on 18.08.2025 (Monday) at 1600 hrs to discuss various issues, as detailed below:

1. Action taken on earlier meeting's decisions:

The Commission was informed of the actions taken on the decisions of the Commission's previous meeting held on 23.07.2025.

2. Disposal of second appeal/complaints:

The status of disposal of second appeals / complaints was noted by the Commission. The Commission decided that uploading of decisions should be expedited.

3. Legal cases in which CIC has filed affidavit or defending etc:

The status of legal cases in which CIC has filed affidavit or defending etc. was noted by the Commission.

- 4. Any other item with the permission of Chair:
- i. Finalization of Education Qualifications and Wage Structure for new contract of outsourced manpower

The Commission deliberated the proposal submitted in this regard and partially agreed to the proposal. The Commission decided that educational qualification for the new tender be kept same as in the existing tender. The Commission further decided that it needs experienced persons in view of the quasi-judicial nature of work in CIC, and hence, the outsourced manpower should be compensated accordingly.

To make the wage structure more reasonable, the Commission decided that only two slabs i.e. more than or equal to 10 years and less than 10 years, should be kept and wages are to be kept same as in the previous tender. However, minor adjustments can be made in the wages to make them more reasonable.

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ii. Matter relating to Annual Maintenance Contract for Operation and Maintenance of CIC Building

The Commission discussed the proposal of Annual Maintenance Contract for operation and maintenance of CIC Building and decided that Annual Maintenance Contract of operation and maintenance of CIC Building be handed over to CPWD. The performance of CPWD should be monitored closely to ensure the quality of service.

The meeting ended with the vote of thanks to the Chair.

(Rahul Rastogi) Joint Secretary (Admn)

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- 1. SPPS to Chief Information Commissioner (HS)
- 2. PPS to Information Commissioner (AR)
- 3. PPS to Information Commissioner (VT)
- 4. PPS to Secretary
- 5. PS to Addl. Secretary

Copy to:

- 1. JS (Admn.)/JS (P&B)/ Dir. (Law)/Dir. (MR)/Consultant (Registrar). Dir. (MR) is requested to upload the minutes of meeting on CIC website also.
- 2. DR/Consultant (CIC)
- 3. DS/DR (IC/AR)
- 4. DR/Consultant (IC/VT)
- 5. DS (CR)
- 6. DS (Admn.) 7. DS (Law)
- 8. DS (GA).